

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 1162 OF 2019 IN  
DFR NO. 2162 OF 2019**

**Dated : 3<sup>rd</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Rajasthan Solarpark Development Company Ltd.. .... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Bipin Gupta  
Mr. Paramhans Sahani

Counsel for the Respondent(s) : Mr. Saahil Kaul for R-2 to 4

**ORDER**

**IA NO. 1162 OF 2019  
(Application for urgent listing)**

For the reasons stated in the application, list the matter on **15.07.2019**, subject to curing the defects, if any.

Application is disposed of.

**(S. D. Dubey)  
Technical Member**

*tpd/mkj*

**(Justice Manjula Chellur)  
Chairperson**